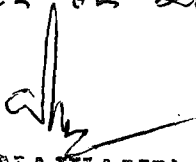
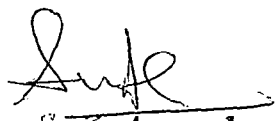
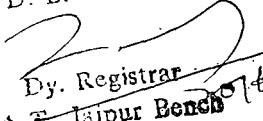
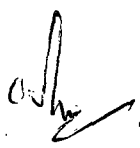
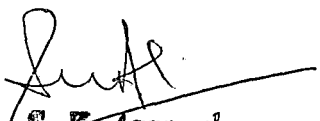


**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP No.

8

Ashok Kumar Sharma Versus

Date of Order	Orders
2/3/2000	<u>OA 646/96</u> None for the applicant. Mr. U.D. Sharma, Counsel for the respondents. Mr. W. Wale, Counsel for the applicant, is alleged to have been ill. May be listed for admission on 20.6.2000.  (N. P. NAWANI) ADMINISTRATIVE MEMBER  S. K. Agarwal Member (Judicial) <u>20.6.2000</u> D. B. not formed today. 24.8.2000 Be listed before D. B. on.....  Dy. Registrar C.A.T. Jaipur Bench
24-8-2000	None present for the applicant - Mr. U.D. Sharma, Counsel for the respondents on the perusal of ordersheets, it appears that none was present for the applicant - on 2-12-99 and 2-3-2000 when the OA was listed for admission. None is present today also. It appears that applicant has lost interest in this OA. Therefore, this OA is dismissed in default and for non-prosecution.  (N. P. NAWANI) ADMINISTRATIVE MEMBER  S. K. Agarwal Member (Judicial)

*Ad. on behalf
of U.D. Sharma
A.
29/8/00*

*copy sent
to ass. secy
note 2.6.11
dated 31.8.2000*